

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 30th November, 1979.

NOTIFICATION
INCOME TAX

No. 3080 (F.No. 203/99/79-ITA, II): It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Social Science Research, the prescribed authority for the purposes of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

1. The funds collected by Bharatiya Bhasha Parishad, Calcutta, under this exemption will be utilized, exclusively for promotion of research in Social Science.
2. That the Parishad shall maintain separate accounts of the funds collected by them under the exemption.
3. That the Parishad shall send annual statement of accounts and annual report to the Indian Council of Social Science Research as well as to the concerned Commissioner of Income-tax, showing the funds collected by them under the exemption and the manner in which the funds were utilized.

INSTITUTION

BHARATIYA BHASHA PARISHAD, CALCUTTA.

This notification is effective for a period of three years from 1st April, 1979 to 31st March, 1982.

Sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics & Publication, New Delhi.
3. Director, O&MS (Income-tax), 1st Floor, Aivan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. The Secretary, Indian Council of Social Science Research, 11 P.A. Hostel, Indraprastha Estate, New Delhi, with reference to his letter F.No. 6-11/79-IC dated 12th October, 79/30th October, 1979. They are requested to bring the committees' suggestion to the notice of the Parishad as mentioned in their letter dated 12th October, 1979.
5. Bhartiya Bhasha Parishad, Delhi Representative, A-1E, Bhagwan Das Nagar, New Delhi.
6. Comptroller & Auditor General of India. (40 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi. (5 copies).

Sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

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(S.C. PRASAD)

HINDI OFFICER (ADMN.)

* SHARMA *